NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

61. CA 220/2021 in CP/29(MB)2016

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2022

NAME OF THE PARTIES: - Shri Ramesh Shantilal Modi & Anr.
V/s
Modi Landscapes Pvt. Ltd. & Ors

APPEARANCE :

FOR THE APPLICANT : None present

Section: Rule 11 of NCLT Rules, 2016 r/w Rule 154 of NCLT Rules, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **03.11.2022** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
30.08.2022
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